

**GOVERNMENT OF INDIA
DEFENCE
LOK SABHA**

UNSTARRED QUESTION NO:859
ANSWERED ON:19.03.2012
NOC FOR SALE OF DEFENCE LAND
Bhagora Shri Tarachand

Will the Minister of DEFENCE be pleased to state:

- (a) whether the inquiry into the irregularities in issuing of No Objection Certificate (NOC) for the sale of a prime defence land to private parties in Srinagar has been completed;
- (b) if so, the findings thereof; and
- (c) the action taken against the guilty persons and efforts to reclaim the said land?

Answer

MINISTER OF DEFENCE (SHRI A.K. ANTONY)

- (a) & (b): Central Bureau of Investigation (CBI) has registered a Preliminary Enquiry regarding grabbing of defence land near a sensitive security zone in Srinagar. The enquiry is in final stage and out-come will be known on its finalisation.
- (c) One Defence Estates Officer and one Sub Divisional Officer (Grade-I) of Defence Estates have been suspended. The land in question is already in possession of Ministry of Defence.